



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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	Thiruvananthapuram, Tuesday	1193 മകരം 9 9th Makaram 1193		
		1939 മാഘം 3 3rd Magha 1939		

PART III

University of Kerala

Election of a representative of the Senate to the Committee to be constituted for recommending a person for appointment as Vice-Chancellor

[Under Section 10 (1) of the Kerala University Act, 1974 and Clause 7.3.0 (ii) of U. G. C. Regulations 2013, 2nd amendment]

NOTIFICATION

No. Election/V. C. Selection Committee/2017.

1st December 2017.

It is hereby notified that a special meeting of the Senate of the University of Kerala is scheduled to be held on 16-12-2017, 8. 30 a. m. at the University Senate Chamber, University Buildings, Thiruvananthapuram for electing a person of eminence in the sphere of higher education, who shall not be connected in any manner with the University concerned or its colleges, as its representative to the Committee to be constituted under Section 10(i) of the Kerala University Act, 1974 and Clause 7.3.0 (ii) of U. G. C. Regulations 2013, 2nd amendment, for recommending a person for appointment as the Vice-Chancellor.

The transaction of business of election shall be in accordance with the procedure prescribed on Statute 3 of Chapter 1 of the Kerala University First Statutes, 1977.

By order of the Vice-Chancellor,

University Buildings,
Thiruvananthapuram.

DR. JAYACHANDRAN, R.,
Registrar (i/c)/ Returning Officer.